

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 17-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/128(CHE)2023

NAME OF THE PETITIONER : Shahid Younus Sait

NAME OF THE RESPONDENT(S) : SKS Resorts India Pvt Ltd & 4 Ors

UNDER SECTION : Sec 241-242 of CA, 2013

ORDER

Ld. Counsel Ms. Poorthi Balakrishnan from the office of Ld. Counsel Mr. R. Vidhya Shankar for the Petitioner. Ld. Counsel Mr. Adharsh from the office of Ld. Sr. Counsel Mr. P.H. Arvinth Pandian for the R2, R3 and R5. Ld. Counsel Mr. V.V. Kathiresan for R4.

In this case the Counsel for the Petitioner as well as the counsel for R2, R3 and R5 sought short adjournment as the Sr. Counsel is not available.

Counsel for R2, R3 and R5 is permitted to file the physical copy of the counter within a week.

List the petition for hearing on **26.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)